

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 26.02.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 783 of 2020	Oase Asia Pacific Pte Ltd. Vs. Axis Bank Ltd. & Ors.	Anjali Sharma	Nakul Sachdeva-R1 Kriti Kalyani Salonee Kulkarni-R2 & R3

For Directions

2.	Comp. App. (AT) No. 79 of 2020	Erofab Exports Pvt. Ltd. & Ors. Vs. Gartex Insta Apparels Pvt. Ltd. & Ors.	Siddhant Buxy	Priyadarshi Chaitanyashil-R1 Amit Pai-R1, R2 & R3
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For Orders

3.	I.A. No. 290 of 2021 in Comp. App (AT) (Ins) No. 72 of 2020	Pratibha Devchand Shah Vs. Good Value Financial Services Pvt. Ltd.	Pranay Aman Gandhi	
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For Hearing

4.	Comp. App. (AT) (Ins) No. 809 of 2020 Part Heard	Palm Products Pvt. Ltd. Vs. T.V.L. Narsimha Rao & Anr.	Bhavya Sethi	Shmbo Nandy-R2 T.V.L. Narsimha Rao-RP
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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar